

**GOVERNMENT OF INDIA  
MINISTRY OF FINANCE  
DEPARTMENT OF ECONOMIC AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.6561  
TO BE ANSWERED ON 06<sup>th</sup> April, 2018/ CHAITRA 16, 1940 (SAKA)**

**Coins under Circulation**

**6561. PROF. K. V. THOMAS:**

**QUESTION**

Will the Minister of FINANCE be pleased to state:

- (a) the details of coins under circulation as on date;
- (b) whether any coin has been banned; and
- (c) if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN MINISTRY OF FINANCE  
(SHRI Pon. RADHAKRISHNAN)**

- (a) As on March 31, 2018, the details of coins in circulation were as under:

| Denomination | Pieces (in Million) | Value (in Rs. Billion) |
|--------------|---------------------|------------------------|
| Small coins  | 14,788              | 7                      |
| ₹1           | 49,642              | 49                     |
| ₹ 2          | 32,856              | 66                     |
| ₹ 5          | 16,651              | 83                     |
| ₹ 10         | 5,041               | 50                     |
| Total        | 118,978             | 255                    |

- (b) & (c) All coins of denomination of 25 paise and below issued from time to time ceased to be legal tender with effect from 30.06.2011 as per Gazette Notification S.O. 2978 (E) dated 20.12.2010.

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